Written Ans. to Ques....

[3 April, 2018] ... the 2nd April, 2018 229

Irrigation project on Maini river

3987. SHRI PRASANNA ACHARYA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

 (a) whether it is a fact that the Chhattisgarh Government has proposed to construct two projects on Maini river, near Sundergarh border of Odisha for irrigation purpose;

(b) whether Government is aware that such project will have severe impact on the downstream of the river water and will affect lb river thereby creating serious water problem for Brajraj Nagar, Jharsuguda and other township of Odisha; and

(c) whether Government would stop issuing NOC and Environment and Forest clearance for such projects without consulting Odisha Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Central Water Commission (CWC) under Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) carries out techno-economic appraisal of major (Command Area more than 10000 hectare) and medium irrigation projects (Command Area more than 2000 hectare and less than 10000 hectare) which are planned on Inter-State river / river basins.. Details of projects of Chhattisgarh were accepted by Technical Advisory Committee (TAC), MoWR, RD & GR, are given in the Statement (*See* below). In addition to above, projects which were returned back to Government of Chhattisgarh by CWC are given in the Statement-II (*See* below) and the list of projects of Chhattisgarh treated as deemed returned as compliance not submitted by State Government is given in the Statement-III (*See* below).

As intimated by Government of Chhattisgarh, there is a plan to construct Shekharpur Major Project on Maini River for irrigation purpose. The effect of the project on downstream flow can be determined only when the project is examined from inter-state angle in CWC. No such project has been received in CWC for appraisal.

TAC of MoWR, RD & GR approves such projects subject to statutory clearances such as Environment, Forest, Tribal and Wildlife etc.

Statement-I

Sl. No.	Meeting . Number	Date of Number	Project Name	Major/ Medium
1	2	3	4	5
1.	80th	07.02.2003	Mahanadi Reservoir Project	Major
2	80th	07.02.2003	Sutiapat Irrigation Project	Medium
3.	81st	04.08.2003	Mongra Irrigation Project	Medium
4.	82nd	19.02.2004	Minimata (Hasdeo) Bango Multipurpose Project (Revised)	Major
5.	90th	26.09.2007	Mahanadi Reservoir Project (Revised)	Major
6.	95th	20.01.2009	Kelo Irrigation Project	New-Major
7.	98th	09.07.2009	Minimata (Hasdeo) Bango Multipurpose Scheme (Revised)	Major
8.	99th	24.08.2009	Koserteda Irrigation Project (Revised)	Medium
9.	104th	12.05.2010	Karra Nalla Irrigation Project	New-Mediu

List of projects of Chhattisgarh considered and accepted by Advisory Committee of MC

10.	104th	12.05.2010	Ghumariya Nalla Irrigation Project	
11.	104th	12.05.2010	Sutiapat Irrigation Project (Revised)	Medium
12.	105th	25.06.2010	Khrung Tank Project-ERM	Major
13.	106th	16.09.2010	Maniyari Tank Project - ERM	Major
14.	115th	24.07.2012	Minimata (Hasdeo) Bango Project	Major -ERN
15.	130th	30/09/2016	Arpa Bhaisajhar Project	Major-New

Statement-II

Sl. 1	No. Name of Projects	Major/ Medium	River Basin	Districts Benefited
1.	Rajiv Samoda Nisda diversion scheme phase II	Major	Mahanadi	Raipur
2	Tandula Reservoir Augmentation scheme (PFR)	Major	Mahanadi	Durg and Dhamtari
3.	Sukha Nala	Medium	SukhaNalaa / Shinath / Mahanadi	Rajnandgaon

List of Projects of Chhattisgarh Returned Back to State Government

Statement-III

List of Projects of Chhattisgarh Treated as Deemed Returned as Compliances not Submitted

Sl. No. Name of Projects		Major/ Medium	River Basin	Districts Benefited	Compliances awaited since
1.	Pairi High Dam and Mahanadi Link Project	Major	Pairi/ Mahanadi	Raipur	2006
3.	Sondur Reservoir Project	Major	Sondur/ Mahanadi	Raipur, Dhamtari,	2012
4.	Mahanadi Reservoir Project (ERM)	Major	Mahanadi / Mahanadi	Dhamtari, Raipur&Durg	2011 g

Tapping of underground water illegally in cities

†3988. SHRI LAL SINH VADODIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that tapping of underground water is being done illegally in various cities in the country including Delhi;

†Original notice of the question was received in Hindi.